

[Translation]

Increase In working Hours of Courts

*124. SHRISANTOSH KUMARGANGWAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government propose to increase the working hours of courts for expediting disposal of pending cases;

(b) if so, the details thereof;

(c) whether any proposal to provide sophisticated computer facilities in Courts is also under consideration; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): (a) and (b). No, Sir. The working hours of the High Courts and Supreme Court are regulated by these Courts themselves. The working hours of Subordinate Courts are regulated by the concerned High Courts.

(c) and (d). The State Governments have been advised to examine in consultation with the High Courts the feasibility of installing computers and other modern electronic equipment in courts to facilitate quicker disposal of cases. This is basically a matter for the State Governments and the High Courts to decide.

The Government of India have agreed in principle to the introduction of computer technology in the Supreme Court. The Supreme Court has been provided with three Super AT 386 computer system by the National Information Centre. Further computerisation in the Supreme Courts is a matter to be decided by the Court itself.

[English]

Revival of Sick Units

*125. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of FINANCE be pleased to state:

(a) whether public sector banks/financial institutions carry out their part of commitments satisfactorily for revival of sick units, as per the package approved by the Board for Industrial and Financial Reconstruction (BIFR).

(b) whether the Government have received any complaints against the State Bank of Bikaner and Jaipur for not carrying out of BIFR package or revival of some sick units; and

(c) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) Yes, Sir. By and large.

(b) No, Sir.

(c) The question does not arise.

Loss of Stamp Papers during Transit between Nasik Road and Faizabad

*126. DR. DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:

(a) whether stamp papers worth rupees 19 lakhs approximately were lost during transit between Nasik Road and Faizabad stations during the current year;

(b) if so, the details thereof along with the number of such incidents during the last three years;